

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Ins) No.01 of 2021**

**IN THE MATTER OF:**

**Gangadhar Udayan Dravid**

**...Appellant**

**Versus**

**Saurav Keshan and Anr.**

**...Respondents**

**For Appellant:                    Shri Shantanu Chaturvedi, Advocate**

**For Respondents:            CA Mohit Gulati and CA Karanvir Jindal,  
Advocates (R-1)  
Shri Pankaj Kumar Singhal, Advocate (R-2)**

**ORDER**  
**(Virtual Mode)**

**17.02.2021**            Heard Counsel for both sides.

Reserved for Judgement.

[Justice A.I.S. Cheema]  
Member (Judicial)

[Dr. Alok Srivastava]  
Member (Technical)

*rs/md*